

22nd September, 2003

Notification No. 78/2003 - Customs (N.T)

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Commissioner of Customs (Preventive), Jamnagar to act as Commissioner of Customs, Ahmedabad for the purpose of adjudicating the matters relating to Show Cause Notice pertaining to M/s. RSI Limited, 1, Bishop Lefroy Road, Calcutta issued vide F.No . VIII/10-119/COMMR/2000, dated 24th October, 2001 by the Commissioner of Customs, Ahmedabad.

D.S.Garbyal
Under Secretary to the Government of India

F.NO.437/27/2003-CUS.IV